POST OFFER ADVERTISEMENT

PANKAJ PIYUSH TRADE AND INVESTMENT LIMITED

Regd office: 109, Trinity Building, 261 S.S.Gaikwad Marg, Dhobi Talao, Marine Lines, Mumbai, Maharashtra- 400002, Tel No: - 022-22073080, Fax No:- 022 22073081, E-mail:- pp_tradeinvest@rediffmail.com, Website: - www.pptinvestment.com

Open Offer for Acquisition of 1,04,000 Equity Shares from Shareholders of Pankaj Piyush Trade And Investment Limited (hereinafter referred to as 'PPTL' or 'Target Company') by Mr. Vinod Kumar Bansal (hereinafter referred to as 'Acquirer')

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on February 07, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Navshakti (Marathi-Mumbai Edition).

1. Name of the Target Company : Pankaj Piyush Trade and Investment Limited
2. Name of the Acquirer : Mr. Vinod Kumar Bansal
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Skyline Financial Services Private Limited
5. Offer Details
   a) Date of Opening of the Tendering Period : April 23, 2012
   b) Date of Closure of the Tendering Period : May 07, 2012
6. Last Date of Payment of Consideration : May 21, 2012 (No shares has been tendered in the Open Offer)
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 34.00		Rs. 34.00	
7.2	Aggregate number of shares tendered	1,04,000		Nil	
7.3	Aggregate number of shares accepted	1,04,000		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 35,36,000/-		Nil	
7.5	Shareholding of the Acquirer before Agreement /Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreements ● Number ● % of Fully Diluted Equity Share Capital	 60,000 15.00%		 60,000 15.00%	
7.7	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	 1,04,000 26.00%		 Nil Nil	
7.8	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	 Nil N.A. N.A.		 Nil N.A. N.A.	
7.9	Post offer share holding of Acquirer ● Number ● % of Fully Diluted Equity Share Capital	 1,64,000 41.00%		 60,000 15.00%	
7.10	Pre & Post offer shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	● Number ● % of Fully Diluted Equity Share Capital	3,40,000 85.00%	2,36,000 59.00%	3,40,000 85.00%	3,40,000 85.00%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers)Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated April 09, 2012.

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Rishabh Jain/Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower,Nariman Point, Mumbai - 400 021.
Associates: - Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Place: Delhi
Date : May 12, 2012